

potential, commercial viability, capacity to meet milk requirement from a new outlet suitability of the premises where the container is to be installed, availability of wide and proper approach road for plying of heavy duty milk tankers of the Dairy and traffic conditions hygienic condition of the place and its surroundings where the container is to be installed etc.

A Committee of officers examines any request/proposal for installation of an Insulated Container with reference to the criteria mentioned and gives its recommendations. Based on the recommendations a decision is taken about the installation of a container.

(b) Request for considering installation of Insulated Container can be made at the following address :—

General Manager,
Mother Dairy,
Paipalganj,
Delhi-110092.

Water connection to charitable Institution

1144. SHRI SYED SIBTEY RAZI : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether water connections are provided for philanthropic activities ;

(b) if so, the formalities required to be followed in Delhi and charges fixed for such connections ;

(c) whether water connections are also provided to charitable institutions at some normal charges ;

(d) if so, the details of these charges alongwith formalities in Delhi ;

(e) whether some criteria to charge consumption charges from charitable and Philanthropic institutions also exist ; and

(f) if so, the details thereof and if the reasons therefor ?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN) : (a) Yes, Sir.

(b) Same as in other cases of new connections.

(c) to (f) Delhi Water Supply and Sewage Disposal Undertaking has reported that a fixed charge of Rs. 7.50 per month per connection is payable in respect of Institutions like Andhvidyalayas, Cremation ground, religious places, poor home for destitutes/invalids

etc. run on charity and public places. For orphanages, the entire consumption is chargeable at the rate of 0.35 paisa per Kl. per connection per month.

Transfer of Drilling Machines to Madhya Pradesh

1145. SHRI AJIT P.K. JOGI : Will the Minister of AGRICULTURE be pleased to state :

(a) Whether it is a fact that Madhya Pradesh Government has requested the Central Government to transfer certain drilling machines, Hydro-fracturing unit and perforator instruments, from other States to the State so as to meet the unprecedented drinking water crises in the State ; and

(b) if so, what is Government's response thereto ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI UPENDRA NATH VERMA) : (a) Yes, Sir.

(b) This is the peak season for drilling of bore wells in most of the States like Rajasthan, Gujarat etc. which have drinking water supply problem of their own. State Government has been advised to contact the other States directly. The Central Ground Water Board has, however, agreed to divert two DTH and one rotary for carrying out the drilling programme in Madhya Pradesh on payment of cost. The State Government has also been advised to use 70-80 drilling rigs available with the irrigation agencies for its emergent drinking water programme.

हस्तचालित पंप योजना के लिए लागत सीमा

1146. श्री अजीत जोगी : क्या कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि हस्तचालित पंप योजना के लिए अधिकतम लागत सीमा 18000 रुपये निर्धारित की गई है, जो अप्रयुक्त है ;

(ख) क्या मध्य प्रदेश जैसे राज्य के लिए, जहाँ पठारी भूमि तथा अग्रम वन्य क्षेत्र हैं इस लागत सीमा को कम से कम 25000 रुपये तक बढ़ाया

जायेगा, जिससे कि वे इस वर्ष पाने के पानी की अमृतपूर्व समस्या से निपट सकें।

(ग) क्या इस संबंध में अन्य राज्यों से भी कोई प्रभाव आये है और यदि हां, तो उन पर सरकार की क्या प्रतिक्रिया है?

कृषि मंत्रालय में ग्रामीण विकास विभाग में राज्य मंत्री (श्री उपेन्द्र नाथ वर्मा): (क) आंध्र प्रदेश, असम, बिहार, मध्य प्रदेश, महाराष्ट्र, उड़ीसा, तमिलनाडु, उत्तर प्रदेश और पश्चिम बंगाल राज्यों में कठिन समस्यावाली 1100 अनुसूचित जाति/अनुसूचित जनजाति की वसूखटों में पाने के पानी की सप्लाई के लिये प्रत्येक में एक हैडरमप लगाने के विशेष कार्यक्रम के अंतर्गत राज्य सरकारों को दी गई शक्तियों के अंतर्गत प्रति हैडरमप 18000 रुपये का अधिकतम लागत के अन्दर योजनाओं की स्वीति सलाह दी गई थी।

(ख) और (ग) मध्य प्रदेश, तमिलनाडु आदि राज्य सरकारों की सूचित किया गया था कि 18000 रुपये से अधिक लागत पर उनके द्वारा उनके राज्य क्षेत्र के न्यूनतम आवश्यकता कार्यक्रम में संपूर्ण किया जाना है। तथापि, सामान्य केन्द्रीय प्रायोजित त्वरित ग्रामीण जल सप्लाई कार्यक्रम के अंतर्गत 18000 रुपये से अधिक लागत वाली योजनाओं के लिये अलग-अलग योजना के गुण-दोष और तकनीकी व्यौरों के आधार पर तकनीकी स्वीकृति दी जाती है।

Discontinuance of the purchase of pure Drinks brands of soft drinks by railways

1147. SHRI GHUFRAN AZAM : Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that Railways have stopped the purchase of pure Drinks brands of soft drinks;

(b) if so, since when; and

(c) the reasons for not purchasing the soft drinks of Pure Drinks?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI AJAY SINGH): (a) Yes, Sir.

(b) Order was issued on 18th January, 1990.

(c) M/s Oriental Building & Furnishing Company Ltd. a sister concern of Pure Drinks Ltd. and M/s Pure Drinks themselves are in unauthorised occupation of railway land in New Delhi worth crores of rupees. Not only the said group failed to pay to the Railways large amounts due for the use of land in the past, but they continue to occupy and use the said land without any right and without paying any dues.

समेकित बाल विकास योजना के अंतर्गत कर्मचारी

1148. श्रीमती बीणा वर्मा :
श्री कपिल वर्मा :

क्या कल्याण मंत्री यह बताने की कृपा करेंगे कि-

(क) क्या यह सत्य है कि समेकित बाल विकास योजना के अंतर्गत काम करने वाली लगभग 5 लाख महिला कर्मचारी अत्यन्त दयनीय स्थिति में रह रही हैं; यदि हां, तो उनकी स्थिति को सुधारने के लिए सरकार क्या कदम उठा रही है; और

(ख) इस योजना के अंतर्गत कितनी आंगनबाड़ियां चल रही हैं और किन किन सेवा-शर्तों के अधीन महिला आंगनबाड़ी कार्यकर्ताओं की भर्ती की जाती है?

कल्याण मंत्रालय में स्त्री एवं बाल विकास विभाग में उप मंत्री (श्रीमती उषा सिंह) : (क) देश में केन्द्रीय प्रायोजित समेकित बाल विकास सेवा (आई.सी.डी.एस.) योजना के अंतर्गत स्वीकृत 2.70 लाख आंगनबाड़ी कार्यकर्ता और इतनी ही संख्या में सहायिकाएं हैं। योजना में समुदाय की सहभागिता एक अनिवार्य घटक है। आंगनबाड़ी कार्यकर्ता स्थानीय समुदाय से अंशकालिक अवैतनिक कार्यकर्ता होती हैं। उनकी स्थिति दयनीय नहीं होती और सरकार ने उनकी स्थितियों में सुधार करने के